

(28)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

CA No.267/90.

Dt. of Order:28-9-93.

C.Heeralal

vs.

....Applicant

1. Government of India, rep.  
by General Manager, SC Railway,  
Secunderabad.
2. Divisional railway Manager/MG,  
Personnel Branch, S.C.Railway,  
Secunderabad.
3. Sr.Divisional Personnel Officer/MG,  
Hyderabad, SC Railway, Secunderabad.
4. The Station Superintendent, SC Railway,  
Secunderabad Railway Station, Sec'bad.
5. N.Sadasiva Rao, Passenger Guard,  
Sec'bad Railway Station, Sec'bad.
6. N.Ramachandran, Passenger Guard,  
Sec'bad Rlys Station, Sec'bad.
- 7.V.Rajalingam, Passengers Guard,  
Sec'bad Railway Station, Sec'bad.

....Respondents.

-- -- -- --

Counsel for the Applicant : M/s P.R.Ramana,  
A.Rama Krishna &  
P.Murali

Counsel for the Respondents : Shri N.R.Devraj,Sr.CGSC

-- -- -- --

....2.



.. 2 ..

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Divn. Bench passed by Hon'ble  
Shri A.B.Gorthi, Member (A) ).

--- --- ---

The applicant who was a Goods Guard has filed this application aggrieved by the impugned order dt.31-3-90 under which some of his juniors were promoted to the post of Passenger Guard but he was not. His prayer in the application is to set aside the impugned order and to issue a direction to the respondents to promote the applicant to the post of Passenger Guard.

2. We have heard learned counsel for both the parties. The applicant's counsel submits that he had no instructions from his client and he is therefore not able to press this application. Shri N.R.Devraj, learned counsel for the Respondents states that the applicant has since been promoted with effect from 24-4-90 as Passenger Guard. We are now informed that the applicant ~~is~~ subsequently retired from service also. In view of this we accept the contention of the respondents counsel that this application had became infruc-



...3.

.. 3 ..

tuous. The same is therefore dismissed as having become infructuous. No order as to costs.

T - 6  
(T.CHANDRASEKHAR REDDY)  
Member (J)

10/93  
(A.B.GORTI)  
Member (A)

Dated: 28th September, 1993.  
Dictated in open Court.

av1/

10/93  
Dy. Registrar(Judl.)

Copy to:-

1. General Manager, S.C.Railway, Government of India, Secunderabad.
2. Divisional Railway Manager/MG, Personnel Branch, S.C. Railway, Secunderabad.
3. Sr. Divisional Personnel Officer/MG, Hyderabad, S.C.Rly, Secunderabad.
4. The Station Superintendent, S.C.Railway, Secunderabad Railway Station, Secunderabad.
5. One copy P.R.Ramana, advocate, CAT, Hyd.
6. One copy to ~~Deputy Registrar~~ Sri. N.R. Devaraj, SC for Railways, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

300 26/93  
Par 6/93